

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 82-83 OF 2005

RAGHUBIR SINGH

Appellant (s)

VERSUS

STATE OF RAJASTHAN & ORS.

Respondent(s)

(With appln(s) for stay and office report)

WITH APPEAL(CRL) NO. 778 of 2005
(With office report)

Date: 04/08/2011 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HARJIT SINGH BEDI
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Appellant(s)

Ms. Anitha Shenoy, Adv.
Ms. Rashmi Nandakumar, Adv.

Mr. Ansar Ahmad Chaudhary, Adv.

For Respondent(s)

Ms. Vibha Datta Makhija, Adv. (A.C.)

Mr. Uma Datta, Adv.(NP)

For State

Dr. Manish singhvi, AAG.
Mr. Vijay Verma, Adv.
Mr. Milind Kumar, Adv.

Mr. Aruneshwar Gupta, Adv. (NP)

UPON hearing counsel the Court made the following

O R D E R

After hearing the learned counsel for the parties at length, the Court reserved its verdict.

[KALYANI GUPTA] [VINOD KULVI]
COURT MASTER COURT MASTER